



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Saturday,30th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1722/2022	ASHIS DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, ELEM. EDU
2	WP(C)/1743/2022	SAJAL DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. A DEKA	SC, ELEM. EDU
3	WP(C)/2297/2022	PALLAVI TASHA AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM MR R DHAR, SC, WPT & BC MR. P BOIRAGI (R-11) MR. S J SARMAH (R-11) SC, HEALTH MR B B BARUAH (R-11)
WITH				
4	WP(C)/888/2022	ZOYA ALI AND ANR Versus THE STATE OF ASSAM AND 22 ORS	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	SC, HEALTH
5	WP(C)/2331/2022	RAJDEEP SINGH KURMI Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, HEALTH
6	WP(C)/3239/2022	SUMAN DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
5)	DR. R SARMAH	19-07-2022	To	31-07-2022
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8)	MR H Dey	20-07-2022	To	19-08-2022
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13)	MR. O P BHATI	29-07-2022	To	12-08-2022
14)	MR. M ALAM	27-07-2022	To	01-08-2022
15)	MR. S ZAMAN	27-07-2022	To	01-08-2022
16)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
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18)	MR. S BANIK	01-08-2022	To	02-08-2022
19)	MR D K DAS	28-07-2022	To	31-07-2022
20)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
21)	MR. R K D CHOUDHURY	30-07-2022	To	30-07-2022
22)	MR. S B PRASAD	31-07-2022	To	13-08-2022
23)	MR. J SARMAH	01-08-2022	To	04-08-2022
24)	MR. M K DAS	30-07-2022	To	06-08-2022
25)	MRS. N BARUAH	01-08-2022	To	13-10-2022
26)	MR. A AHMED	30-07-2022	To	06-08-2022
27)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/1510/2021	SHARIFA KHATUN Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA MR R AMEEN	MR D K SARMAH (R-1 TO 4) MS. A TALUKDAR (R-1 TO 4) S BORA (R-1 TO 4) SC, I O C
2	WP(C)/3141/2021	NIRUMAI MUDOI Versus THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU GA, ASSAM
3	WP(C)/6296/2021	MD. FAIJUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR J P CHAUHAN	SC, HEALTH
4	WP(C)/6702/2021	NOZMUL ISLAM Versus THE STATE BANK OF INDIA AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1710/2018	SAHANA BEGUM MAZUMDAR Versus THE STATE OF ASSAM AND 9 ORS.	MR. N H MAZARBHUIYAN MR. JUNM LASKAR MS. A AHMED	GA, ASSAM MR. B P SINHA MS. R SARKAR
2	WP(C)/2575/2018	RAMJAN BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. B GOGOI MR P NAYAK	GA, ASSAM
3	WP(C)/476/2019	PABINDRA DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. C BORUAH MR. R K TALUKDAR MR. R BORO	SC, ELEM. EDU
4	WP(C)/466/2020	ABINASH KALINDI Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S R GOGOI MR H BARUAH MS S SHARMA	SC, ELEM. EDU GA, ASSAM MR B SHARMA

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